NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 113/397-398/NCLT/AHM/2016 (New) C.P. No. 81/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

Name of the Company:

Radheshyam Mandwani & Ors.

V/s.

Santosh Devcon Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION

REPRESENTATION

SIGNATURE

1.

2

<u>ORDER</u>

None present for Petitioner. None present for Respondents no. 1 to 3.

Matter stayed by this Tribunal.

List the matter on 21.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of September, 2017.